

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

69. C.P.(IB)-1466/(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.02.2020**

NAME OF THE PARTIES:- Interocean Fincap Services Pvt Ltd

V/s

Max Alert Systems Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Petitioner present. No representation on the side of the
Respondent.

List this matter on 26.03.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/SKS/